

ment in rape cases, especially those relating to minor children;

(d) if so, the details thereof; and

(e) if the recommendations of the Commission have not been received, the time by which the same are likely to be available in his Ministry?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) No, Sir.

(b) to (e). The National Commission for Women has stated that the Commission has entrusted the examination of the report of the Seminar on Child Rape held in October, 1992 to a legal expert. As soon as the report is received, the Commission will consider the same and forward its final recommendations to the Government for necessary action.

Foreign Investment Proposals

5313. SHRI SULTAN SALAHUDDIN OWAISI:
SHRI BOLLA BULLI
RAMAIAH:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether a proposal of PEPSICO INC. US to set up a 100% holding company in India and a joint venture with British Gas for piping gas to house hold and industrial units in greater Bombay are among the 50 foreign investment proposals cleared by the Government upto the end of February 1994; and

(b) if so, the total investment likely to be made for these projects?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) The proposal for the setting up of a joint venture of the Gas Authority of India Ltd., with the British Gas for implementing the Bombay City Gas Distribution Project has been approved by the Government.

(b) The cost of the Bombay City Gas Distribution Project is estimated to be Rs. 443 crores.

Tamrapatra to Freedom Fighters

5314. SHRI JITENDRA NATH DAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any freedom fighter has refused to accept Tamrapatra; and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) According to the records available, no freedom fighter has refused to accept 'Tamrapatra'.

(b) Does not arise.

Medical Colleges

5315. SHRI LAETA UMBREY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of Medical Colleges in the North-Eastern Region with locations thereof;

(b) whether there is any proposal to open new Medical Colleges in the region in near future;

(c) if so, the details thereof; and

(d) if so, the details thereof?

(d) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) The names of Medical Colleges are as under:—

Assam

1. Gauhati Medical College, Gauhati.
2. Silchar Medical College, Silchar.
3. Assam Medical College, Dibrugarh.

Manipur

1. Regional Medical College, Imphal.
- (b) No, Sir.
- (c) and (d). Do not arise.

[Translation]

Uttarakhand

5316. SHRI RAJESH KUMAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government have held any talks on the issue of Uttarakhand during 1993;

(b) if so, the outcome thereof;

(c) whether the Government propose to have another round of talks on this issue in the near future; and

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYÉED): (a) No, Sir.

(b) Does not arise.

(c) and (d). The feasibility for holding talks can be considered only after the receipt of a formal reference from the State Government.

[English]

Coal Projects in Bihar

5317. SHRI RAJESH KUMAR:
DR. MUMTAZ ANSARI:
SHRIMATI SHEELA
GAUTAM:

Will the Minister of COAL be pleased to state:

(a) the details of coal projects in Bihar at present, location-wise;

(b) the annual production of coal therein;

(c) the details of new coal projects started in Bihar during the last three years;

(d) the details of projects pending for clearance with the Union Government; and

(e) the time by which these are likely to be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA): (a) 117 coal mining projects, each costing Rs. 2.0 crores and above,